

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 18th day of APRIL 2005

Contempt Application No. 33 of 2003  
Original Application No. 1510 of 1994

Hon'ble Mr. A.K. Bhatnagar, Member J  
Hon'ble Mr. D.R. Tiwari, Member A

Smt. Shanti Devi, W/o late Sri R.K. Srivastava,  
R/o 105-A, Shastri Nagar,  
ALLAHABAD

...Applicant

By Adv : Sri R.P. Srivastava

V E R S U S

Sri V.S. Bayberi,  
Commandant Ordnance Depot Fort,  
ALLAHABAD.

...Respondent

By Adv : Sri S. Singh

O R D E R

By A.K. Bhatnagar, JM

This contempt application has been filed for punishing the respondent for willful disobedience of the order of this Tribunal dated 30.1.2002 passed in OA No. 1510/94, by which the following order was passed:-


"For the reasons stated above, this OA is allowed. The impugned orders dated 12.11.1986 and 16.12.1994 are quashed. The respondents are directed to step up the pay if the applicant w.e.f. 1.7.1986 to 29.6.1990 on notional basis and from 1.7.1990 till his retirement he shall be entitled for arrears. The pension shall also be recalculated and arrears shall be paid to the applicant."

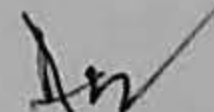
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2. Learned counsel for the respondents has handed over a cheque bearing No. 453478 dated 18.4.2005 amounting to Rs. 9424/-, in the name of Smt. Shanti Devi, legal heir of the deceased, regarding stepping up of pay and arrears thereof. Learned counsel for the respondents further submitted that the pension has also been revised as per order of this Tribunal and it will be sent to the concerned Bank to be deposited in the concern pension account as soon the necessary formalities are completed which will take only a few days time.

3. Learned counsel for the applicant has received the aforesaid cheque and is having no grievance, if the payment is made as early as possible.

4. In view of the above the contempt application is dismissed and notice issued to the respondent is discharged. However, the applicant may revive this contempt application if full compliance of the order is not made.

  
Member (A)

  
Member (J)

/pc/